

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-512
(IB)-300(PB)/2017
IA/2996/2022, IA/2053/2022

IN THE MATTER OF:

M/s. Aditi Engineering

.....Applicant

Vs.

Tecpro Engineers Ltd.

.....Respondent

SECTION

U/s 9 of (IBC) CIRP

Order delivered on 18.04.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For the Respondent :

For the Liquidator : Mr. Gulshan Kumar Gupta, Liquidator

ORDER

Due to paucity of time, the matter is listed on **21.05.2024**.

**Sd/-
(Court Officer)**